

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI

ORDER



The Order no. 6744-52/Admn./P&T/SHD/KKD/2022 dated 05.08.2022 in respect of posting & transfer of Ms. Geeta Mehra W/o Sh. S.S. Mehra (EC:133396), mentioned at Sr no. 10 and Sh. Yogendra Singh S/o Lt. Sh. Budh Sain (EC:13741) mentioned at Sr. No. 11 is hereby stayed till further orders.

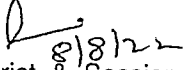
  
(SHALINDER KAUR)

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.  
Delhi, the Dated 8/8/22

No. 6872-80 /Admn./P&T/SHD/KKD/2022

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. II, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

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